

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).12236/2014

(Arising out of impugned final judgment and order dated 18/09/2013 in ITA No.211/2011 passed by the High Court Of Judicature at Allahabad)

M/S DHAMPUR SUGAR MILLS LTD

Petitioner(s)

VERSUS

CIT & ANR
(With office report)

Respondent(s)

WITH SLP(C)No.20946/2014 - (With Office Report)

Date : 21/11/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Petitioner(s) Mr. Ambhoj Kumar Sinha,Adv.
Mr. Rakesh Gupta,Adv.

For Respondent(s) Ms. Purnima Bhat Kak,Adv.
Mrs. Anil Katiyar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service has been completed in both the matters.
Learned counsel appearing for the respondents prays for
some time to file counter affidavit.

Counter affidavit may be filed within four weeks
from today.

Rejoinder affidavit, if any, may be filed within
four weeks thereafter.

List the matters on 19th January, 2015.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar